

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1803
TO BE ANSWERED ON 09.12.2015**

HIGHER TARIFF

1803. SHRI P. KARUNAKARAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Konkan railways has been charging higher tariff than other zones of railway;**
- (b) if so, the details thereof;**
- (c) the number of years since when the system is running as BOLT (Build, Own, Lease and Transfer); and**
- (d) the details thereof BOLT period of Konkan Railways?**

ANSWER

MINISTR OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) & (b) : Konkan Railway charges the same tariff as applicable on the Indian Railway, with an additional distance inflation of 40% for Coaching Traffic and 50% for Freight Traffic, to enable the Corporation to service the loans taken for construction of Konkan Railway.

(c) & (d): The Konkan Railway Corporation Limited was created as a Special Purpose Vehicle (SPV) to construct the Konkan Railway Line and operate the same for a period up to which the company discharges its liabilities arising due to the project. The operation phase started on 26th January 1998. In the year 2008, Government has decided that Konkan Railway will continue as a Central Public Sector Enterprises (CPSE) even after discharging all its liabilities.
